SANYOG HEALTHCARE LIMITED

Date of Commencement of CIRP - 12th March, 2021

List of Operational Creditors (Government Dues) as on 17th November, 2021

Amount (Rs.)

S. No.	Details of Claimant			Details of Claim Received		Details of Claim Admitted				Amount (Rs.)
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	% of Voting Share in CoC, if applicable	Amount of Claim Not Admitted	Amount of Claim Under- verification
1	Department of Trade and Taxes	Department of Trade & Taxes, NCT of Delhi	B-020	26-03-2021	17,89,79,793	-	Statutory Dues	NA	17,89,79,793	-
2	GST	Ministry of Finance	B-031	30-03-2021	10,000	10,000	Statutory Dues	NA	-	-
3	Employees State Insurance Corporation (ESIC)	Ministry of Labour & Employment	B-055	23-09-2021	14,79,208	13,51,730	Statutory Dues	NA	1,27,478	-
4	Employees Provident Fund Organisation (EPFO)	Ministry of Labour & Employment	B-056	30-06-2021	83,02,358	33,76,074	Statutory Dues	NA	49,26,284	-
5	Sales Taxes Officer, Circle N, Jammu	Ministry of Finance	B-061	25-10-2021	2,00,25,238	-	Statutory Dues	ŊA	2,00,25,238	-
Total					20,87,96,597	47,37,804	-	-	20,40,58,794	-

